

Central Administrative Tribunal
Principal Bench

(12)

OA 889/2003
with
OA 3366/2002
MA 323/2003

New Delhi, this the 31st day of July, 2003

Hon'ble Sh. V.K.Majotra, Member (A)
Hon'ble Sh. Kuldip Singh, Member (J)

OA 889/2003

1. Anirudh Singh
S/o late Sh. S.P.Singh
B-3/304, Aravali Apartments
Sector 34, Noida, UP.
2. Pawan Kumar
S/o Sh. Krishan Murari
W-46, Govind Gali, Babarpur
Shahdara, Delhi - 32.
3. Pankaj Gupta
S/o Sh. Satya Prakash Gupta
R/o Indira Nagar, Meerut, UP.
4. Vivek Kr. Goel
S/o Late Sh. Satya Prakash Goel
L-Block, Shastri Nagar
Meerut, UP.
5. Amit Singh
S/o Late Sh. Lal Singh
394, Kamla Nehru Nagar
Ghaziabad, UP.
6. Dewan Singh Rawat
S/o late Sh. L.S.Rawat
13, Kamla Nehru Nagar
Ghaziabad, UP.
7. Rajender Singh Rawat
S/o late Sh. K.S.Rawat
B-89, Gali No.02, Vinod Nagar West
Delhi - 92.

...Applicants

(By Advocate: Shri Atul Jha)

Vs.

1. Secretary (Revenue)
Ministry of Finance & Company Affairs
North Block, New Delhi - 110 001.
2. Chairman
Central Board of Excise & Customs
Department of Revenue
Ministry of Finance & Company Affairs
North Block, New Delhi - 110 001.

...Respondents

(By Advocate: Shri H.K. Gangwani)

Ku

(13)

OA 3366/2002

1. Kapil Dev
S/o Sh. K.C.Singh
R/o 29/III Central Excise Colony
Manqal Pandey Naqar, Meerut.
2. Parag Jain
S/o Sh. B.R.Jain
R/o 349, Kamla Nehru Nagar
Ghaziabad.
3. Brijesh Kumar
S/o Sh. V.P.Kardam
I-595, Govindpuram
Ghaziabad.
4. Sanjeev Kumar Chadha
S/o late Sh. S.L.Chadha
R/o T-51, Pallavpuram
Phase II, Meerut.
5. Ajay Kumar Agarwal
S/o late Sh. H.O.P.Agarwal
R/o 1047/3, Shastri Naqar, Meerut.
6. Nitin Gupta
S/o Sh. H.K.Gupta
R/o 199, Devi Naqar, S.K.Road, Meerut.
7. Sunil Mittal
S/o Sh. R.P.Gupta
R/o 481, New Hanuman Puri
S.K. Road, Meerut.
8. Ashish Mahendra
S/o Sh. S.K.Mahendra
R/o 347/8, Subhash Naqar, Meerut.
9. Rajesh Garg
S/o Sh. K.S.Garg
R/o 344, Ajanta Colony
Garh Road, Meerut.
10. Vishal Sharma
S/o Sh. Vijay Sharma
835, Kamla Nehru Naqar, Ghaziabad.
11. Jaibir Singh
S/o Sh. Harpal Singh
R/o 812, Kamla Nehru Naqar
Ghaziabad.
12. T.Mathew
S/o Sh. M.Pappachan
R/o 937, Kamla Nehru Naqar
Ghaziabad.
13. Rajeev Dhaka
S/o Sh. S.S.Dhaka
927, Kamla Nehru Naqar, Ghazibad.
14. Virender Kumar Verma
S/o Sh. R.S.Verma

| k

R/o 813, Kamla Nehru Nagar
Ghaziabad.

...Applicants

(By Advocate: Mrs. Rani Chhabra,
Shri D.R. Gupta, in MA-323/2002)

Vs.

1. Govt. of India
Ministry of Finance
through its Secretary
Department of Revenue
Central Board of Excise & Customs
North Block, New Delhi.
2. The Chairman
Central Board of Excise & Customs
North Block, New Delhi.
3. The Chief Commissioner
Customs and Excise
17-C, Vidhan Sabha Marg
Lucknow.
4. The Commissioner
Customs and Excise
Sarvodaya Nagar, Kanpur.
5. The Chief Commissioner
Customs & Excise
Meerut Zone, Meerut.

...Respondents

(By Advocate: Shri H.K. Gangwani)

O R D E R (ORAL)

Hon'ble Shri Kuldip Singh, Member (J)

OA-3366/2002

counter affidavit has not been filed in this OA. Learned counsel for respondents stated that as the relief has been granted, this OA has to be disposed of. Mrs. Rani Chhabra, learned counsel has also no objection to the disposal of this OA.

MA-323/2002 filed by Shri D.R. Gupta, Advocate seeking impleadment in the OA as he wanted to oppose the relief prayed for by the applicant. Since relief



-4-

has been granted by the respondents at their own level. this MA has become infructuous. Learned counsel submits that he has already filed an OA-1331/2003 challenging the order passed by the respondents. As such, MA as having become infructuous is disposed of. Since relief has been granted by department so nothing survives now. OA is also disposed of.

OA-889/2003

In view of fact that final Rules have been notified, this OA stands disposed of. Applicants shall have liberty to challenge the same, if so advised in accordance with law.


(Kuldip Singh)
Member (J)


(V.K. Majotra)
Member (A)

cc.